

FE (INDIA) LTD (UNDER LIQUIDATION)**Stakeholders' Consultation Committee as re-constituted on 14.10.2022**

The Stakeholders Consultation Committee (SCC) in the matter of FE (India) Limited has been reconstituted by the undersigned on 14.10.2022 pursuant to Regulation 31A of IBBI (Liquidation Process) Regulations, 2016 as amended vide IBBI (Liquidation process) (Second Amendment) Regulations 2022. The re-constituted SCC along with the voting shares of its members is as stated below:

A. Financial Creditors (Secured)

S. No.	Name of Creditors	Address	Amount Admitted	Voting share (%)
1.	Central Bank of India	Recovery Deptt. Central Bank of India Zonal Office, D B Gupta Road, Karol Bagh, New Delhi	35,12,17,923	11.06%
2.	Canara Bank	Asset Recovery Management Branch, Arya Samaj Road, Karol Bagh, New Delhi- 110005	64,78,53,328	20.41%
3.	Punjab National Bank	Zonal sastra Centre Punjab National bank Delhi	166,47,31,751	52.45%
4.	State Bank of India	Stressed Asset Management Branch, 12 th Floor, STC Building, Jawahar Vyapar Bhawan, I, Tolstoy Marg- Janpath, New Delhi-110001	51,00,09,431	16.06%
	Total		317,38,12,433	99.98%



B. Financial Creditors (Unsecured)

S. No.	Name	Address	Claim Admitted (Rs.)	Voting share (%)
1	Axis Bank Limited	Axis Town, Jaypee Greens Wishtown, I-14, Tower 2, 2 nd Floor, Sector 128, Expressway Noida-201301	6,77,856	0.02%
Grand Total			317,44,90,289	100%

Mitesh Chandra



(Nilesch Sharma)
Liquidator

In the matter of FE (India) Limited

IBBI Reg. No.: IBB/PA-002/IP-N00104/2017-18/10232

Reg. Address: C-10, Lower Ground Floor, Lajpat Nagar-III, New Delhi-110024

Email id: nilesch.sharma@rrinsolvency.com, feindialiquidation@gmail.com

Contact No.: +91-011-42440071-72-73-74

AFA Validity: 28.12.2022

Date: 14.10.2022

Place: New Delhi